

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3170
ANSWERED ON:30.08.2012
INCLUSION OF TRIBAL PEOPLE IN BPL LIST
Ahir Shri Hansraj Gangaram

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether tribal families living in the forest areas have not been included in the BPL list; and
- (b) if so, the steps taken/being taken by the Government to include the said person in the BPL list?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): The Ministry of Rural Development provides financial and technical support to the States/UTs for conducting the BPL Census to identify the families living Below the Poverty Line in the rural areas who could be targeted under its programmes. The last BPL Census was conducted in 2002 using the methodology of score based ranking of rural households for which 13 socio economic parameters were used on the recommendation of an Expert Group constituted by the Ministry of Rural Development. Requests were received from some of the State Governments that the tribal families living in the forest areas are not deriving benefits under Indira Awaas Yojana(IAY) due to non-inclusion in the BPL List, 2002 as they are living in interior forest areas where it is difficult to reach.

(b): State Governments and Union Territories Administrations were advised to follow a laid down procedure to correct the BPL List.